

In addition three liner conferences operating in India's trade with the Atlantic Coast of USA have given notices of an increase of 10% two with effect from 1-1-1969 and one with effect from 11-1-1969. Government of India have protested against these increases but the final outcome is not yet known.

(b) All the shipping companies/conferences listed in answer to part (a) above continue to carry out liner cargoes in their respective trades concerned even after the increase in freight rates effected by them-

(c) When a Conference operating in a particular trade decides to effect an increase in freight rates all the shipping companies constituting that Conference have to charge increased rates; no company has the option to continue to charge the old rates. Thus there can be no situation where after an increase in freight rates has been effected in any particular liner trade the Indian imports in that trade may be carried partly by shipping companies charging the old rates and partly by shipping companies charging the increased rates. Hence this part of the question does not arise.

(d) During the year 1966-67, which is the latest year for which statistics are available the position was as follows :

	Exports (crore tonnes)	Imports (crore tonnes)
Total Volume of trade	1.879	2.416
Volume carried by Indian ships	0.273	0.318
% carried by Indian ships	14.54%	13.16%

CRIMINAL ASSAULT ON HARIJAN SISTERS

846. SHRI Z. A. AHMAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that two Harijan sisters of Kishenpur Fatehpur District were criminally assaulted by Police on the 31st October 1968 at the Kishenpur Police Station; and

(b) if so what action has been taken against the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) According to information furnished by the State Government two Harijan sisters of Kishenpur in district Fatehpur were criminally assaulted by some local criminals. The matter was reported to Police Station Kishenpur on 29th October 1968, where upon a case under section 147/452/323/376 Indian Penal Code was registered. Subsequently the criminals kidnapped the two sisters and produced them before

the Commissioner of Allahabad Division-Due to fear of the criminals the girls made allegation against some personnel of the Police Station Kishenpur of having criminally assaulted them. The matter was inquired into by Deputy Inspector General of Police Kanpur Range, Superintendent of Police Fatehpur and Superintendent C.I.D. The allegations against the police personnel were found to be false. The kidnapped girls have been recovered by a Deputy Superintendent of Police. The girls have stated before the Sub-Divisional Magistrate Fatehpur that they had given false statement before the Commissioner, Allahabad Division due to fear of criminals, who had kidnapped them.

A. R. C. RECOMMENDATIONS ON POWERS OF GOVERNORS

847. SHRI M. K. MOHTA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Administrative Reforms Commission has made certain recommendations in regard to the power of Governors ;

(b) if so, the details thereof ;

(c) whether Government considered the recommendations made by the A. R. C; and

(d) if so, the reaction on of Government regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) No, Sir.

(b) to (d) Do not arise.

BUILDING OF COAL CARRIERS BY RUMANIA

848. SHRI M. K. MOHATA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state

(a) Whether it is a fact that the Government of India have requested the Government of Rumania to build coal carriers for India ;

(b) if so, whether the Government of Rumania have agreed to the proposal

(c) If the reply to part (b) above be in the affirmative, the number of coal carriers to be built by Rumania ;

(d) the expenditure likely to be incurred thereon ;

(e) the mode of payments towards the cost of the carriers; and

(f) the delivery schedule thereof ?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO) : (a) to (f) An agreement in principle has been reached with the Rumanian authorities for the purchase of ten coastal coal carriers of about 14,000 DWT each between 1971 and 1974. However, the details regarding the price, specifications and other relevant terms have yet to be negotiated and finalised between the Indian shipowners and the Rumanian shipyard before the Government sanctions the purchase.

MIGRATION OF INDIAN SCIENTISTS AND TECHNICAL PERSONNEL

849. SHRI M. K. MOHTA: SHRI RAM SAHAI : SHRI S. D. MISRA :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a study was recently made by the Council of Scientific and Industrial Research in regard to the annual migration of Indian Scientists and other technical personnel from India to other countries ; and

(b) if so, what are the main features thereof ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir-

(b) A study of the data regarding migration of Indian scientific and technical personnel to U. K. reveals that .

(i) About 2,000 scientific and technical personnel are going to U. K. annually.

(ii) There has been a steady increase in the number of doctors and nurse": going to U. K.

(iii) In the case of other categories of technical personnel there has been a general decline.

HOUSES IN RAJASTHAN OCCUPIED BY PAK NATIONALS

850. SARDAR RAM SINGH: CHAUDHARY A. MOHAMMAD:

Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that a large number of Pak nationals have crossed into the Indian border of Rajasthan and have occupied the houses deserted by the famine-stricken people ;

(b) whether Government have taken steps to evict them ; and

(c) if so, how many of them have been evicted so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)

(a) No, Sir.

(b) and (c) Do not arise.